

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 202
IB-100(ND)/2023

IN THE MATTER OF:

M/s. Correo Marketing Pvt Ltd
Vs.
Elegant IT Solution Pvt Ltd. & Ors.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Pankaj Jain, Adv. Sarthak Dugar,
Adv. Rishabh Jain.
For the Respondent : Adv. Vipin Garg, Adv. Abhishek Aggarwal,
Adv. Kartik Mittal.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023**.

Sd/-
(Court Officer)